आरसीडी-04032/1/2022-नियामक-एफएसएसएआइ-भाग(1) (इ-10143)
भारतीय खाद्य सुरक्षा और मानक प्राधिकरण
(खाद्य सुरक्षा एवं मानक अधिनियम, 2006 के तहत स्थापित एक वैधानिक प्राधिकरण)
तीसरी मंजिल, एमएमयू भवन, माता सुंदरी लेन, कोटला रोड, नई दिल्ली–110002

दिनांक: 05th May 2026

आदेश

विषय: प्रशिक्षण भागीदार 'Kai Vanjibaba Gamin Vikas Mandal' के पैनल से निरस्तीकरण के संबंध में।

यह तेलंगाना के खाद्य सुरक्षा आयुक्त से प्राप्त पत्र क्रमांक 523/FSS-1/2026 दिनांक 22.04.2026 के संदर्भ में है, जिसमें FoSTaC प्रशिक्षण भागीदार, M/s Kai Vanjibaba Gramin Vikas Mandal (KVGVM) द्वारा अपनाई गई अनियमितताओं के संबंध में जानकारी दी गई है।

2. तेलंगाना राज्य ने FoSTaC प्रशिक्षण भागीदार, M/s Kai Vanjibaba Gramin Vikas Mandal (KVGVM) से संबंधित अनियमितता का एक मामला रिपोर्ट किया है। यह बताया गया है कि दो व्यक्तियों, सुश्री गुंटी सरिता और सुश्री दिविटी लावण्या, जो उक्त भागीदार के FoSTaC प्रशिक्षण पहचान पत्र धारण किए हुए थीं, ने खाद्य सुरक्षा अधिकारियों का रूप धारण कर एक खाद्य व्यवसाय संचालक, M/s Balaji Suresh Mithai Bhandar, अलवाल, हैदराबाद से धन उगाही करने का प्रयास किया। इन व्यक्तियों को स्थानीय पुलिस द्वारा गिरफ्तार किया गया तथा उनके विरुद्ध FIR संख्या 369/2026 भारतीय न्याय संहिता (BNS) के प्रासंगिक प्रावधानों के अंतर्गत दर्ज की गई है।

3. यह भी उल्लेखनीय है कि उक्त प्रशिक्षण भागीदार को पहले भी FSSAI द्वारा दिनांक 22.08.2023 के आदेश के माध्यम से तीन (03) माह के लिए निलंबित किया गया था, क्योंकि उन्होंने स्वयं को FSSAI अधिकारी के रूप में प्रस्तुत किया तथा FSSAI और FoSTaC के Logo का अनधिकृत उपयोग किया। पूर्व में कार्रवाई किए जाने के बावजूद, अनियमितताओं की घटनाएँ जारी प्रतीत होती हैं।

4. इसके अतिरिक्त, तेलंगाना राज्य ने अनुरोध किया है कि FIR संख्या 369/2026 में आपराधिक मुकदमे के पूर्ण होने तक M/s Kai Vanjibaba Gramin Vikas Mandal (KVGVM) को FoSTaC कार्यक्रम से निलंबित किया जाए।

5. गंभीर अनियमितताओं की पुनरावृत्ति को देखते हुए, FoSTaC कार्यक्रम के अंतर्गत M/s Kai Vanjibaba Gramin Vikas Mandal (KVGVM) का पैनल से नाम **ब्लैकलिस्ट** कर **निरस्त** किया जाता है। साथ ही, निर्देश दिया जाता है कि उक्त संस्था तत्काल प्रभाव से कोई भी FoSTaC प्रशिक्षण आयोजित न करे।

6. यह आदेश मुख्य कार्यकारी अधिकारी की स्वीकृति से जारी किया गया है।

Digitally signed by
Sweety Behera
Date: 05-05-2026
18:34:37

(स्वीटी बेहेरा)
निदेशक, नियामक अनुपालन प्रभाग

प्रेषित:
M/s Kai Vanjibaba Gramin Vikas Mandal, तेलंगाना

प्रतिलिपि सूचना हेतु:
i. सभी राज्यों/केंद्र शासित प्रदेशों के खाद्य सुरक्षा आयुक्त
ii. सभी क्षेत्रीय कार्यालयों के निदेशक

iii.कार्यकारी निदेशक (नियामक अनुपालन प्रभाग)

iv. निदेशक प्रशिक्षण
iii. CITO – FoSTaC एवं FSSAI वेबसाइट पर व्यापक प्रसार हेतु अपलोड करने का अनुरोध

F. No. RCD-04032/1/2022-Regulatory-FSSAI-Part(1) (E-10143)
Food Safety and Standards Authority of India
(A Statutory Authority established under the Food Safety & Standards Act, 2006)
3rd Floor, MMU Building, Mata Sundari Lane, Kotla Road, New Delhi-110 002

Dated: 05th May 2026

Order

Subject: Cancellation of Empanelment of Training Partner 'Kai Vanjibaba Gramin Vikas Mandal' - reg.

This is in reference to the letter Re.No.523/FSS-1/2026 dated 22.04.2026 received from the Commissioner of Food Safety, Telangana regarding malpractices adopted by the FoSTaC training partner, M/s Kai Vanjibaba Gramin Vikas Mandal (KVGVM).

2. The State of Telangana has reported a case of malpractice involving the FoSTaC training partner, M/s Kai Vanjibaba Gramin Vikas Mandal (KVGVM). It is stated that two individuals, Ms. Gunti Saritha and Ms. Diviti Lavanya, carrying FoSTaC training ID cards of the said partner, allegedly impersonated food safety officials and attempted to extort money from a Food Business Operator, M/s Balaji Suresh Mithai Bhandar, Alwal, Hyderabad. The individuals were apprehended by local police, and FIR No. 369/2026 has been registered under relevant provisions of BNS.

3. It is further noted that the said training partner had earlier been suspended for a period of three (03) months by FSSAI vide Order dated 22.08.2023 on account of misrepresentation as FSSAI officials and unauthorized use of FSSAI and FoSTaC logos. Despite prior action, instances of malpractice appear to have continued.

4. Further, the State of Telangana has requested suspension of the empanelment of M/s Kai Vanjibaba Gramin Vikas Mandal (KVGVM) from the FoSTaC program until the criminal trial is concluded in the FIR No 369/2026.

5. In view of the recurrence of serious malpractices, the empanelment of M/s Kai Vanjibaba Gramin Vikas Mandal (KVGVM) under the FoSTaC programme is hereby **blacklisted** and **cancelled**. Also, it is directed to M/s Kai Vanjibaba Gramin Vikas Mandal (KVGVM) from not conducting any FoSTaC training effective immediately.

6.This issues with the approval of the CEO FSSAI.

Digitally signed by
Sweety Behera
Date: 05-05-2026
18:31:04

(Sweety Behera)

Director, RCD

To

Kai Vanjibaba Gramin Vikas Mandal, Telangana

Copy for information to:

i. Commissioners of Food Safety (All States /UTs)
ii. Directors (All regional offices)
iii. ED (CS)
iv. Director (Training)
v. CITO- with a request to upload on FoSTaC& FSSAI website for wider circulation